NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/10/2016 AT 10.30 AM

> PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO.

PETITION NUMBER

: TCP/62/2016

NAME OF THE PETITIONER(S)

: N. Nirmala & 3 others

NAME OF THE RESPONDENT(S) : PKPN Spinning Mills P. Ltd and 10 Others

UNDER SECTION

S.No.	Name (in Ca	pital)	Represented by	Signature	
1.	. ,	RAJASEKARAN da. RAJAGOPAL	Oursel, Applien	to 1-4	2h. R

2. S. ManoThumay

Vidh y Shankar

coursel for

respondents

ORDER

Counsels for both the parties are present. Counsel for respondents prays time because the senior counsel is not present for submitting arguments. Time extended at request. Put up on 29.11.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)